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OA No. 1445/06

15.10.2012

Hon'ble Ms. Jayati Chandra, AM

There is illness slip of Shri SS Sharma counsel for the applicant.

In case on the next date of hearing either of the counsel for the parties is not present, the case will be decided on the available pleadings on record.

List on 5.11.2012.

Se

(45)

05.11.12

Registrar

No SIB is available.

List TAKRA/CCA/MA before
Hon. Bench for Adm. Order/Final
Hearing on 12/12/12

Registrar

05/11/12

1 An

A.M

Manish/-

12-12-2012

Hon' Mr. Shashi Prakash Ray

none for the applicant even in the revised call. It is seen from the order that the applicant has remain unrepresented during the last several occasions. Hence, it is indicating of the fact that he has lost interest in pursuing the matter. Accordingly, the case is dismissed in default and for non prosecution.

S. Kumar
A.M.

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